

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

(11)

OA./TA/MP No

Nand Kishor Versus G.O.I

Date of Order	Orders
<u>5-2-2001</u>	OA 647/96 D. B. not formed today. Be listed before D. B. on <u>11-4-2001</u> <u>2</u> Dy. Registrar C.A.T. Jaipur Bench <u>11-2-01</u> Counsel for applicant.....<u>Mr. Shiv Kumar</u> Counsel for respondent.....<u>Mr. Hemant Gupta</u> Adjourned on request of Counsel for applicant/ Counsel for respondent, Put up on <u>20-7-2001</u> for Admission, Dismissal/Hearing. By Order Court Officer <u>20.7.2001</u> Counsel for applicant.....<u>Non-present</u> Counsel for respondent.....<u>Mr. Hemant Gupta</u> Adjourned on request of Counsel for applicant/ Counsel for respondent, Put up on <u>03/9/2001</u> for Admission, Dismissal/Hearing. By Order Court Officer
<u>3/9/2001</u> <i>Rel. on behalf of Mr. Rafiq 19/9/01</i> <i>copy sent to police 12/10/01</i> <i>date T.S. 2001</i>	Mr. Shiv Kumar, Counsel for applicant- Mr. Hemant Gupta, proxy counsel for Mr. M. Rafiq, Counsel for respts. learned counsel for applicant voluntarily seeks disposal of this on as not-pressed. In view of his submission made before us we dispose of this on as not-pressed. <u>(S. A. T. RIZVI)</u> ADMINISTRATIVE MEMBER <u>(S. K. AGARWAL)</u> JUDICIAL MEMBER